

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

**OA No. 060/00016/2014**

**Date of decision- 29.01.2016**

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)  
HON'BLE MR. UDAY KUMAR VARMA, MEMBER (A)**

Dr. Thakur Deen Yadav S/o Sh. Ram Pher Yadav,  
Additional Professor, PGI,  
Sector 12, Chandigarh.

**...APPLICANT**

**BY ADVOCATE :** Vinod Chaudhari.

**VERSUS**

1. Union of India through its Secretary,  
Ministry of Health & Family Welfare,  
New Delhi.
2. Post Graduate Institute of Medical Education & Research,  
Sector 12, Chandigarh through its Director.
3. The Governing Body, PGI,  
Sector 12, Chandigarh through its Chairman.
4. The Standing Selection Committee of PGI,  
Sector 12, Chandigarh through its Chairman.
5. Professor K.K. Talwar, Former Director, P.G.I.,  
Sector 12, Chandigarh R/o # New Friends Colony,  
New Delhi.
6. Prof. Surjit Singh, Former Dy. Director Admn., P.G.I.,  
Sector 12, Chandigarh.

**...RESPONDENTS**

**BY ADVOCATE:** Ms. Nimirata Shergill, Advocate vice Sh. Rajesh Garg,  
Sr. Advocate.

26A

**ORDER (ORAL)****HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J):-**

1. After arguing for sometime, learned counsel for the applicant seeks permission to withdraw the instant O.A enabling him to file a fresh O.A on same cause of action with better particulars.
2. Ms. Nimrata Shergill, learned counsel for the respondents does not object to the prayer aforesaid.
3. Dismissed as withdrawn with the liberty aforesaid.

**(UDAY KUMAR VARMA)  
MEMBER (A)**

**(SANJEEV KAUSHIK)  
MEMBER (J)**

**Dated: 29.01.2016.**

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